

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH, NEW BOMBAY

ORIGINAL APPLICATION NO.474 OF 1989.

Shri S.B. Repale,
9/A 3 Rajmayur Society No.2,
Erandawana Gaonthan,
Pune - 411 004.

... Applicant

V/s.

The Secretary,
Government of India,
Ministry of Defence,
New Delhi.

And 7 others.

... Respondents

Coram: Hon'ble Member(J), Shri M.B. Mujumdar
Hon'ble Member(A), Shri M.Y. Priolkar

Appearances:

Applicant in
person.

ORAL JUDGMENT:

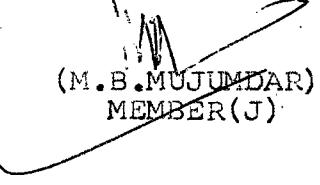
(Per: Shri M.B. Mujumdar, Member(J))

Dated: 22.9.1989.

Heard the applicant Shri S.B. Repale in person.

At his request the application is allowed to be withdrawn
with permission to file a fresh application in respect of
the same subject matter.


(M.Y. PRIOLKAR)
MEMBER(A)


(M.B. MUJUMDAR)
MEMBER(J)